

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 270, 271, 276 & 234 of 2014

Dated : 27th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Madhya Pradesh Poorv Kshetra
Vidyut Vitran Co. Ltd. & Ors.**

.... Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory Commission

.... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal a/w
Ms. Shubham Arya (Rep.)

Counsel for the Respondent(s) : Ms. Mandakini Ghosh

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **03.09.2015.**

**(I.J. Kapoor)
Technical Member
Ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**